

PRASAD SINGH) : (a) Milk powder manufactured in India is subjected to standards for pesticide residues as laid down under the Prevention of Food Adulteration Act and the rules framed thereunder. All exports of milk are required to meet the standards laid down by the Bureau of Indian Standards (BIS) or to any international or additional specifications if so required by the buyer, provided the same is not inferior to the BIS standards.

(b) Per capita nutritional requirement of milk has been estimated to be 220 ml/day which works out to about 28 gms of milk powder per day.

[Translation]

Foreign Investment in Agricultural Sector

1567. SHRI PRABHU DAYAL KATHERIA :
SHRI SATYA DEO SINGH :
KUMARI UMA BHARATI :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the foreign investment in the agriculture sector has not increased despite adoption of liberalisation policy;

(b) if so, the reasons therefor;

(c) whether the Government have formulated any scheme to promote the foreign investment in this sector; and

(d) if so, the details thereof ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) The Foreign Direct Investment (FDI) and technical collaboration in the agriculture sector has increased during the past few years.

(b) Question does not arise.

(c) No, Sir.

(d) Question does not arise.

Foreign Assistance to Organisations

1568. SHRI LALMUNI CHAUBEY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the names of the organisations working for the development of environment receiving funds from the foreign countries;

(b) whether the Government have also received complaints regarding the activities of these organisations; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) Relevant information is being collected and will be laid on the Table of the House.

[English]

Violence in N.E. Region

1569. SHRI PRAMOD MAHAJAN :
SHRI BADAL CHOUDHURY :
DR. LAXMINARAYAN PANDEY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the extremist organisations of North Eastern Region are being imparted training in arms at the camps based in Bangladesh, Bhutan and Myamar for continuing the insurgent activities in the region and some other States in the country;

(b) if so, the details thereof;

(c) whether the Government have taken up the matter with these countries; and

(d) if so, the reaction of these countries thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Reports indicate that there are camps in some of our neighbouring countries which are being used by North East insurgent groups for safe havens, sanctuary and training purposes. The matter has been taken up with these countries and they have assured that they will not allow negative elements to use their territory for activities prejudicial to the interests of India.

Policy for NGOs

1570. SHRI V.M. SUDHEERAN :
SHRI PRADIP BHATTACHARYA :
SHRI BANWARI LAL PUROHIT :
SHRI BADAL CHOUDHURY :

Will the Minister of WELFARE be pleased to state :

(a) whether the Government have laid down any policy to give the financial assistance to Non-Government Organisations (NGOs) with the approval of the State Government;

(b) if so, the details thereof;

(c) the financial assistance given to the Non-Governmental Organisations during the period from 1st May, 1996 to 31st January, 1997;

(d) whether complaints regarding mis-utilisation of the funds have been received against some of these organisations;

(e) if so, the details thereof;

(f) the action taken by the Government against them;

(g) whether Government have constituted a Study Group to study the working of these NGOs; and

(h) if so, the details thereof ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b) Yes, Sir. The Government have laid down norms and procedures in various welfare schemes under which financial assistance is given to Non-Governmental Organisations (NGOs) with the recommendations of the State Governments/UTs.

(c) The financial assistance given to the NGOs (target group-wise) during the period 1-5-96 to 31-1-97 is given in the Statement.

(d) Yes, Sir.

(e) and (f) Action has been initiated against 22 NGO's as per the list enclosed. Grants-in-aid have been stopped to them and in 5 cases, the concerned State Governments have been asked to conduct enquiries.

(g) No, Sir.

(h) Does not arise.

Statement

S.No.	Scheme	(Rs. in lakhs) Assistance given to NGOs (Upto 28.2.1997)
1.	Scheduled Caste Welfare	Rs. 4.59 crores
2.	Scheduled Tribe Welfare	Rs. 2.59 crores
3.	Minorities Welfare	Rs. 15.96 lakhs
4.	Drug Abuse Prevention	Rs. 5.85 crores
5.	Scheme for Welfare of Street Children	Rs. 91.81 lakhs
6.	Scheme of Assistance to Voluntary Organisations for Programmes relating to the Aged	Rs. 480.40 lakhs
7.	Scheme of Assistance to Voluntary Organisations providing Social Defence Services	Rs. 19.81 lakhs
8.	Handicapped Welfare	Rs. 6.90 crores

Procurement of Rice

1571. SHRI MAHENDRA SINGH BHATI :
SHRI ANANT KUMAR HEGDE :

Will the Minister of FOOD be pleased to state :

(a) whether the procurement of rice by the State Governments has been as per the targets fixed for 1995-96 and 1996-97;

(b) if so, the details thereof, year and State-wise;

(c) if not, the names of the States where the rice procurement target could not be achieved during the said period;

(d) the extent of shortfall in procurement, State-wise; and

(e) the reasons therefor ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b) The procurement of paddy under price support scheme is voluntary in nature for the farmers. Similarly, the collection of rice under levy scheme also depends on the purchase of paddy made by the millers. Hence, no targets as such are fixed for procurement of rice in any States.

A statement giving State-wise procurement of rice during 1995-96 and 1996-97 Kharif Marketing Seasons is attached. The procurement of 1996-97 season is still continuing.

(c) to (e) Does not arise.

Statement

State-wise Procurement of Rice During 1995-96 and 1996-97 Kharif Marketing Seasons

(in lakh tonnes)

State/UTs	Procurement of Rice	
	1995-96	1996-97 (As on 27.2.97)
A. Contributing to Central Pool		
Andhra Pradesh	36.82	22.59
Assam	0.02	—
Bihar	Neg.	Neg.
Haryana	6.89	11.24
Karnataka	0.78	0.78
Madhya Pradesh	6.87	4.66
Maharashtra	0.38	0.26
Orissa	4.56	2.85
Punjab	34.62	41.74
Rajasthan	0.02	0.03
Uttar Pradesh	7.20	7.30
West Bengal	1.33	1.16
Chandigarh	—	0.07
Total	99.49	92.68
B. Not Contributing to Central Pool		
Tamil Nadu	0.97	5.75
Total	100.46	98.43

Neg.—Below 500 tonnes.